

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00567-574/2018

DATED THIS THE 24th DAY OF JANUARY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1.Nihal Suvarna  
Aged about 22 years,  
S/o Shri Chandrahas Suvarna  
Sri Sai Nivas, Door No.2-111  
Sandspit Bengre  
Mangalore-575 001.

2.Anush  
Aged about 22 years,  
S/o Gopal Bangera,  
5/43, Chitrapur Road,  
Near Chitrapura Temple,  
Kulai, Mangalore-575 019.

3.Anand Raj,  
Aged about 25 years,  
S/o Samudra Pandi,  
G. L2-65/14 Kurikatta, Meenakalia,  
Panambur,  
Mangalore-575 010.

4.Nishanth G. Kunder  
Aged about 26 years,  
S/o Gangadhar Kunder,  
No.6-151/4 Vaishnavi Kripa,  
Fisheries Road, Near Master Ice Place,  
Chitrapur Kulai,  
Mangalore-575 019.

5.Karhik  
Aged about 21 years,  
S/o Vasudev,  
6-145, Memdon Nivas,  
Plot No.94,  
Near Master Ice Plant  
Chitrapur Kulai,

Mangalore-575 019.

6.Akshay Kumar Putran  
Aged about 23 years,  
S/o Sri Kumar R. Putran,  
Ram Kumar House,  
Site No.69, Kulai,  
Mangalore-575 019.

7.Preetham S. Panagal  
Aged about 26 years,  
Somanath Panagal,  
D. No. D.3-5/5- Abhiman,  
Vishnu Nagar, Kulai,  
Mangalore-575 019.

8.Prashanth. P  
Aged about 26 years,  
S/o Sanjeeva Kallajora House,  
Punaroor Post,  
Mangalore Taluk, PIN-574 150.

..Applicant.

(By Advocate Shri H.S. Ananthapadmanabha )

Vs.

1.The Union of India,  
Ministry of Finance  
Department of Revenue ,  
North Block,  
New Delhi-110001.  
Represented by the Secretary.

2. Commissioner of Customs,  
New Custom House,  
Panambur,  
Mangalore-575 010.

3. Additional Commissioner of Customs (P&E)  
New Custom House,  
Panambur,  
Mangalore-575 010.

(By Shri Vishnu Bhat, .Sr. Panel Counsel )

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. We heard the learned counsel in great detail.

Afterwards, since we have explained the matter to him, he has consulted his clients and thereafter, he reports that they are seeking to withdraw the OA. Therefore, we allow the OA to be withdrawn.

2. OA is dismissed as withdrawn. No order as to costs.

(CV.SANKAR)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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